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Title: Presentation of the Multi-State Co-operative Societies (Amendment) Bill, 2010.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): On behalf of Shri Sharad Pawar, I beg to move for leave to introduce a Bill to amend the Multi-State Co-operative Societies Act, 2002.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Multi-State Co-operative Societies Act, 2002."

The motion was adopted.

PROF. K.V. THOMAS: I introduce the Bill.